Annexure - 7

Name of the corporate debtor: Indison Agro Foods Limited; Date of commencement of CIRP:03-03-2023; List of creditors as on:19.04.2023

List of operational creditors (Government dues)

(Amount in₹)

SI.	Details of Claimant			Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if	
No.			received								contingent	of any	of claim	claim under	any		
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification		
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted			
			No.			admitted		security	guarantee	party?	CoC, if		that may				
								interest			applicable		be set-off				
	Commercial	1															
١.	1	Governme		16-03-2023			Government										
1	Department	nt	N.A.	via email	91,37,000	91,37,000	dues			No					-		
	Employees															claim under verification	
	Provident															, as not filed in	
	Fund			14-03-2023			Government									prescribed form	
2	Organisation		N.A.	via email	19,984	0	dues			No						alongwith details etc	
																documentary evidence	
	Dy.															of claim 1146917/- is	
	Commissio	l .														under verfication and	
,	ner of	central-		06-04-2023	2 10 67 200	2 00 20 202	Government			N.						details/ documents are	
3	Income Tax			via mail	2,19,67,309	2,08,20,392				No						called for from the dept.	\rightarrow
	Total			3,11,24,293	2,99,57,392									11,66,901			